

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.04.2025

ORDER NO. 91 of 2025

Hon'ble President is pleased to partially modify the roster order no. 68 of 2025 for CESTAT, New Delhi on 02.05.2025, 09.05.2025, 16.05.2025 and 23.05.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 02.05.2025, 09.05.2025, 16.05.2025 and 23.05.2025 At 10:30 a.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Member (Technical)	CST Appeals

Note:

1. On these dates, the Customs and Excise cases will be taken up by the respective Bench after the hearing of CST matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar